Financing of Small Scale Sectors Resource Requirements

3317. SHRI AGHAN SINGH THA-KUR: Will the Minister of FINANCE be pleased to state:

(a) whether the Public Financial Institutions have conveyed to the Finance Minister their reservation about any drastic change in their role as term lending agencies, and

(b) if so, how Government propose to finance the small scale sectors resource requirements?

THE MINISTER OF FINANCE (SHRI H M PATEL): (a) No, Sir

(b) Does not arise.

Proposals Financed by the Bank of Baroda

3319 SHRI GOVINDA MUNDA: Will the Minister of FINANCE be pleased to state

(a) what is the structure of Bank of Baroda; the Board of Directors; the total branches and total employees; Managerial, officers and clerks; and

(b) how many new proposals have been financed by Bank of Baroda during the last 3 years; how many proposals have been rejected by them and in how many cases *ad* hoc finances were advanced, with reasons and the amounts in each case?

THE MINISTER OF FINANCE (SHRI H M. PATEL): (a) The general superintendence, direction and management of the affairs and business of the Bank vest in a Board of Directors. The Chairman and Managing Director is the Chief Executive of the Bank and exercises powers and discharges such duties as may be delegated to him by the Board. The present composition of the Board of Directors of the Bank of Baroda is given in the attached statement. The Chairman and Managing Director of the Bank of Baroda is assisted by 1 General Manager, 5 Deputy General Managers and 1 Chief Legal Adviser.

The total number of branches of the Bank in India and abroad as on 31st December, 1977 is 1,266

The Bank had 21,347 employees as on 31st December, 1977 comprising the following categories.

170
4,804
11 282
5,091
21,347

(b) Applications for credit limits received by a bank are sanctioned or rejected at different levels like the branch, the Region, the Central Office or by the Board The authorities below the Board sanction the proposals within the powers delegated to them by the Board. Numerous applications are received and disposed of by a bank during a year and it will be difficult for it to maintain a statistical record of the number of applications dealt with by its different branches on a progressive basis.

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Statement

List of Directors of the Bank of Baroda.

1	2	3	4
1. 1	Shri R. C. Shah, Chairman & Mg. Director, Bank of Baroda, 8, Walchand Hirachand Marg, Bombay-400001.	1-5-75	3 0-4-7
2.	Shri Jitendra Kumar Naranbhai Patel, Clerk in the Gandhi Road Branch of the Bank at Ahmedabad.	1-12-72	10-12-75
	(representative of workmen employees of the bank).		
3.	Shri R. M. Desai Agent, Sufi Baug Branch,	4-11-77	3-11-80
	(representative of the officer employees of the bank).		
4 ·	Shri E. B. Reinboth No. 2 Cantonment Jabalpur-482001 (M.P.)	Do.	Do.
	representing the interests of depositors).		
5.	Shri V. K. Lakshmanan Vice-President The Thudiyalur Cooperative Agricultural Services Ltd. K. Vadama	Do.	Do.
	durai, Coimbatore-641017. (Tamil Nadu)		
	(representing the interests of farms).		
5	Shri Kripal Singh Shekhawat Artist. B-18A, Shivamarg Banipark Jaipur-302006 (Rajasthan).	Do.	Do.
	(representing the interests of artisans).		
7 .	Shrn Anand N. Amin, Chairman, Dura Chemical Corporation(P) Gtd., 2nd Floor, Anand Bhavan, Relief Road Ahmedabad-380001 (Gujarat).	Do.	Do.
8	Shri C. C. Chokshi Chartered Accountant, M/s. C. C. Chokshi & Co., Mafatal House. Backbay Reclamation, Bombay-400020 (Maharashtra).	4-11-77	3-11-8a
9.	Shri Chuni Lal Indalia Agriculturist, Village Bachhnu, Tehsil Nokha, Distt. Bikaner (Rajas- than).:	Do.	Do.
10.	Dr. V. S. Vyas. G.S.F.C. Professor of Management in Agriculture, Indian Institute of Management. Vastrapur, Ahmedabad-380015 (Gujarat).	Do.	Do.
1.	Shri Ibrahim Ashraf Industrialist (Tannery Owner) 'Darul Maula', 88/22, Nala Road, Susamau Kanpur-208001.	30-12-77	29-12 -8 0
2.	Shri R. Janakiraman . Joint Chief Accountant, Deptt. of Accounts & Expenditure, Reserve Bank of India, Central Office, Bombay.	1-11-77	Do,
8.	Kumari Kusum Lata Mital, Joint Secretary, Ministry of Finance, Deptt. of Eco. Affairs, (Banking Division), New Delhi	10-4-7 b	

[•]Continues till his successor is appointed.